

foreign exchange from previous trips abroad, was seized.

The adjudication proceedings under FERA '73 have been initiated against Shri R.C. Sethi for his failure to surrender the foreign exchange to an authorised dealer.

Law Commission Reports

867. SHRIMATISHEELAGAUTAM:
SHRI RAJESH KUMAR:
SHRI TEJ NARAYAN SINGH:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of reports regarding judiciary submitted by the Law Commission so far;

(b) whether the Government propose to implement some of these reports; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (c). The Law Commission has submitted 27 reports regarding Judiciary so far. Out of 27 reports, 11 reports have been implemented. The remaining reports are at various stages of consideration by the Government.

Cadre Review Committee Report

868. SHRIMATISHEELAGAUTAM:
SHRI RAJESH KUMAR:
SHRI TEJ NARAYAN SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Cadre Review Commit-

tee constituted for the industrial and non-industrial employees of E.M.E. workshops has submitted its report;

(b) if so, whether the Government have decided to implement the recommendations of this committee;

(c) if so, by what time; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) Yes, Sir.

(b) to (d). The recommendations of the Cadre Review Committee are required to be examined by various Departments/Wings of the Government, which work is currently in hand.

S.T.A. Permits to private Bus Owners

869. SHRI B.L. SHARMA PREM:
DR. Y.S. RAJASEKHAR
REDDY:
SHRI BARELAL JATAV:
SHRI PHOOLCHAND VERMA:
SHRI ARJUN SINGH YADAV:

Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 367 on November 22, 1991 and state:

(a) the total number of applications received for grant of STA permits under Stage Carriage Permit Scheme;

(b) the procedure likely to be adopted in the matter of selecting the applications for grant of such permits;

(c) the details of routes on which these buses are likely to ply; and